

ITEM NO.18
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36935/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ANUJ KUMAR ETC. ETC.

Respondent(s)

Date : 07-01-2021 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Ms. Anu Gupta, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Respondent Nos.1 and 3 have already filed counter affidavit.

As per office report, after verification, it is found that only copy of petition has been served but affidavit of service of notice has not been filed in respect of respondent Nos.2 and 4. However, Ld. Counsel for the petitioner submits that he has not received notice, therefore, could not serve notice through e-mail. Registry to provide copy of notice to Ld. Counsel for the petitioner immediately.

Await original record from the High Court and Trial Court.

List again on 11.2.2021.

ANIL LAXMAN PANSARE
Registrar